

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**E.P. No. 2 of 2013 in  
Appeal Nos. 171 & 187 of 2010**

**Dated : 11<sup>th</sup> July, 2013**

**Western Electricity Supply Co. Ltd.**

**... Appellant(s)**

**Versus**

**OCL Iron & Steel Ltd.**

**... Respondent(s)**

**ORDER**

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on **13.08.2013.**

**COURT MASTER**